

Kind of Business	Criteria	License/ Registration	Fee Per Annu m
MANUFACTURER			
<p>Manufacturing/Processing Unit means a person/entity which owns or operates an establishment that manufactures or processes a food product. This term includes, but is not limited to contract manufacturers, contract packers and other entities that manufactures or processes a food product.</p>			
<p>Manufacturing or processing means each step in conversion of raw material derived from livestock and agricultural produce into products for intermediate or final consumption. The process includes procurement, receipt, preparation, Manufacturing/processing, packaging, storage, distribution & transportation of food products.</p>			
<p>Relabeller means a food business operator who gets his product manufactured or packed from a third party manufacturer or processor.</p>			
<p>Repacker means a food business operator who repacks a food product into different sizes without changing or affecting the nature, composition or formulation of the food product.’.</p>			
<p>Dairy units [Handling and processing milk/ milk products including Milk Producers and Milk Vendors] Dairy processing means handling, processing, manufacturing, packing, storing, distribution & transportation of milk and milk products.</p> <p>Note: Registration for Petty Milkman, Milk Vendors, License for rest according to Eligibility criteria</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
<p>Vegetable Oil Processing Units</p> <p>Vegetable oil processing means processing of vegetables to produce vegetable oils by the process of solvent extraction/expeller and refining including oil expeller units.</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
<p>Slaughtering unit</p> <p>Slaughtering means a process of transporting, stunning, butchering, dressing, processing, storing & distribution of live animal/poultry birds</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000

	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
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Meat Processing units Meat processing means further processing of slaughtered animals/poultry birds into meat & meat products, packaging, storing & transportation of meat & meat products.	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
Fish and Fish Products Fish processing means handling, processing of fish, manufacturing of fish products, packing, storing, distribution & transportation of fish and fish products.	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
General manufacturing Manufacturers/ Processors other than Dairy Units, Vegetable Oil, Meat Processing, Fish and Fish products, and Slaughtering unit, Food or Health Supplements and Nutraceuticals etc., Ayurveda Aahara, Proprietary Food, Non-specified food and food ingredients, Substances Added to Food, Radiation Processing of Food, 100 % Export Oriented units and Exporter – manufacturer. Repacking means packing of food product into different sizes with labelling after doing minimal processing as required like sorting, grading, sieving etc. from wholesale packages. The food product is not manipulated & the composition or formulation is not affected or changed Categories covered under General manufacturing <ul style="list-style-type: none"> ● 03 - Edible ices, including sherbet and sorbet ● 04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds and nuts and seeds ● 05 – Confectionery ● 06 - Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food 	Annual Turnover more than 50 Cr No Grains, Cereals or Pulses Milling Units	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100

<p>category 7.0</p> <ul style="list-style-type: none"> ● 07 - Bakery wares ● 10 - Eggs and egg products ● 11 - Sweeteners, including honey ● 12 - Salts, spices, soups, sauces, salads and protein products ● 13 - Foodstuffs intended for particular nutritional uses – Only 13.1 - Infant formulae, follow-on formulae, and formulae for special medical purposes for infants and 13.2 - Complementary foods for infants and young children ● 14 - Beverages, excluding dairy products ● 15 - Ready-to-eat savouries ● 16.0 Prepared foods ● 18 - Indian Sweets and Indian Snacks & Savouries products [Note: For information on this category, please refer FSSAI order No. 1(13)/Indian Snacks and Sweets/Codex/FSSAI-2021 dated 19.07.2021] ● 100 - Standardised Food Product excluding those covered under category 1-14 [Note: For information on this category, please refer FSSAI order No. 15(31)2020/FoSCoS/RCD/ FSSAI dated 28.05.2020] ● 101 - Hemp Seeds and Seed Products [Note: Created based on Gazette notification No. Stds/SC/A-1.34/N1 dated 15th November, 2021] 			
<p>Proprietary Food [As per sub-Regulation 2.12 of Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations]</p>	No restriction on turnover threshold	Central License	Rs. 7500
<p>Food or Health Supplements and Nutraceuticals etc. As per Food Safety and Standards (Food or Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical Purpose, Functional Foods, and Novel Food) Regulations, 2016]</p>	No restriction on turnover threshold	Central License	Rs. 7500
<p>Non-specified food and Food Ingredients</p> <p>“Non-specified food and food ingredients” means any food other than proprietary food or food ingredients, including additives, processing aids and enzymes for which standards have not been specified in any regulation made under the Act. [As per Food Safety and Standards (Approval of non- specified food and food ingredients) Regulations, 2017] (They needed to apply for product approval under Food Safety and Standards (Approval of non-specified food and food ingredients) Regulations at FSSAI-HQ separately before applying for license.</p>	No restriction on turnover threshold	Central License	Rs. 7500
<p>Ayurveda aahara Ayurveda Aahara” means a food prepared in accordance with the recipes or ingredients or processes as per method described in the authoritative books of Ayurveda listed under ‘Schedule A’ of these regulations including products which have other botanical ingredients in accordance with the concept of Ayurveda Aahara but does not include Ayurvedic drugs or proprietary Ayurvedic medicines and medicinal products, cosmetics, narcotic or psychotropic substances, herbs listed under Schedule E-1 of Drug</p>	No restriction on turnover threshold	Central License	Rs. 7500

and Cosmetics Act, 1940 and the Drug and Cosmetics Rules, 1945, metals based Ayurvedic drugs or medicines, bhasma or pishti and any other ingredients notified by the Authority from time to time.			
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Radiation processing of food Radiation processing of food or food irradiation is a physical process in which food commodities, bulk or pre-packaged are exposed to controlled doses of energy of ionizing radiation such as gamma rays or X-rays to achieve different technological objectives [as per Annexure 3 of FSS (Licensing and Registration of Food Businesses) Regulations, 2011]	No restriction on turnover threshold	Central License	Rs. 7500
Substances added to Food Substances added to Food means Food Additives, Enzymes and their preparations, Source, Flavouring agents and their preparations, Processing Aids, Nutrients and their preparations, Microorganisms and Microbial Preparations & Functional Ingredients added to food as specified under Food Safety and Standards (Food Products Standards and Food Additives) Regulations.	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100
100 % Export Oriented units – Manufacturers/Processors involved in manufacturing/processing of Food Products meant for export purpose only [which do not meet the product standards prescribed by FSSAI] and having 100% EOU certificate from Ministry of Commerce	No restriction on turnover threshold	Central License	Rs. 7500
Exporter - Manufacturer Manufacturer of food products which do not comply with the FSS Act, Rules and Regulations made thereunder but comply with the Act/Rule/Regulations of Importing Country Further, in case you are involved in manufacturing of products for domestic market, you are required to select appropriate kind of Business [KOBs] from non-Exporting manufacturing KOBs	No restriction on turnover threshold	Central License	Rs. 7500
TRADE/RETAIL			
Storage (Cold/Refrigerated) Storage is an activity where refrigerated/ frozen food products in packed or unpacked condition is stored for further distribution in refrigeration/ freezing storage facilities.	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100

<p>Storage (Controlled Atmosphere + Cold)</p> <p>Storage is an activity where food products in packed or unpacked condition is stored for further distribution in controlled atmosphere storage facilities. A controlled atmosphere, generally used for storage of dry commodities & agricultural produce in which the concentrations of oxygen, carbon dioxide and nitrogen, as well as the temperature and humidity of a storage room are regulated.</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
<p>Storage (except Controlled Atmosphere + Cold)</p> <p>Storage is an activity where food products in packed or unpacked condition is stored for further distribution in storage facilities, also called warehouses, godowns etc.</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
<p>Transportation (having a number of specialized vehicles like insulated refrigerated van/ wagon and milk tankers etc.)</p> <p>Transportation is an activity of transporting food products (both packed and bulk) from one location to another in vehicles/containers including specialized vehicles like insulated refrigerated van/ wagon, oil/milk tankers etc.</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100

<p>Wholesaler</p> <p>Wholesale is an activity in the distribution channel where food product is procured in bulk and then sold to resellers/retailers rather than to consumers</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
<p>Distributor</p> <p>Distribution is an activity in the distribution channel where food product is distributed from the original place of manufacture to the person who makes the final delivery or sale of the food product to the ultimate consumer.</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100

Retailer Retail is an activity where food products is procured from a manufacturer, distributor or wholesaler and sold to the ultimate end user. E.g. Retail Shop/ Fish/ Meat/Poultry shop/ seller/Sweet Shop/Snacks/Confectionery or Bakery Shop	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100
Direct seller Direct Seller means a person appointed or authorized, directly or indirectly, by a Direct Selling Entity through a legally enforceable written contract to undertake direct selling business on principal to principal basis {as defined in Consumer Protection Act 2019/(Direct Selling) Rules 2021 and subsequent amendments thereof	Annual Turnover upto Rs. 1.5Cr	Registration	Rs. 100
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover more than 50 Cr	Central License	Rs. 7500
Food Vending Agencies Sale of packaged/fresh food from a temporary or fixed stall/cart/ machine by an individual or by automation.	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover up to 1.5 Cr	Registration	Rs. 100
Importer Import is an activity where articles of trade from a foreign source is brought into a domestic market in the course of trade	No restriction on turnover threshold	Central License	Rs. 7500
E-Commerce E-commerce also known as electronic commerce or internet commerce, refers to the buying and selling of goods or services using the internet, and the transfer of money and data to execute these transactions. Ecommerce is often used to refer to the sale of physical products online, but it can also describe any kind of commercial transaction that is facilitated through the internet.	No restriction on turnover threshold	Central License	Rs. 7500
Trader/Merchant - Exporter	No restriction on turnover threshold	Central License	Rs. 7500
FOOD SERVICES			
Petty Retailer of snacks/tea shops - Temporary or fixed stall or food premise involved in preparation, storage, distribution and sale of food products that can be served as a snacks/ tea/coffee and similar variants.	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100
Hawker (Itinerant / Mobile food vendor) - Selling packaged or freshly prepared food by travelling (usually on foot or movable carts) from one location to other	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 0 *Hawker fee waived of w.e.f 28.09.2024

Hotel Hotel is a commercial establishment providing lodging, meals, and other guest services. In general, to be called a hotel, an establishment must have a minimum of six letting bedrooms, at least three of which must have attached (ensuite) private bathroom facilities.	Five Star and Above	Central License	Rs. 7500
	Up to 4 Star	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100
Restaurants Restaurant is a type of food service operation which prepares, serves food and drinks to customers in exchange for money. Meals are generally served and eaten on the premises, but many restaurants also offer take-out and food delivery services, and some offer only take-out and delivery.	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover more than 1.5 Cr to 50 Cr	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100
Club/Canteen Canteen or Cafeteria is a dining area in an institution/ establishment serving food (being prepared in the premises or procured from other location or source) to individuals associated with or visiting the institution	Annual Turnover more than 1.5 Cr	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100
Caterer Food Service Establishment involved in preparation, storage, serving and /or transport of food for consumption of a group at a venue of ceremony/celebration /ritual/institution.	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover up to 50 Cr	State License	Rs. 5000

Food Vending Establishment [Involved in preparing freshly prepared food with temporary or no seating arrangements.] Dhaba Food service establishment generally located near roadside/highway involved in processing, storing, packaging and selling of food to customers for consumption Boarding houses serving food A building providing food and lodging for paying guest. Banquet halls with food catering arrangements A specified area such as hall which is used for the purpose of hosting parties/ ceremonies involved in preparation and serving of food to customers for consumption. Home Based Canteens/ Dabba Wallas An individual or establishment involved in distribution of packed meals (usually packed lunch) from food service establishments such as home based caterer or restaurants to customers.	Annual Turnover more than 1.5 Cr	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100

<p>Permanent/ Temporary stall Holder A stand/booth/compartments/small covered area being used for preparation and /or sale of freshly prepared or packaged food for consumption. This structure maybe temporary or permanent (fixed).</p> <p>Food stalls/ Arrangements in religious gatherings/ fairs etc A stand/booth/compartments/small covered area being used for preparation and /or sale or distribution of freshly prepared or packaged food being offered as Prasad in a religious institution.</p>			
<p>Mid-day Meal Caterer – Caterer preparing and transporting food to institutions under Midday meal scheme- The Midday Meal Scheme is a school meal programme of the Government of India designed to better the nutritional standing of school-age children nationwide.</p>	Annual Turnover more than 50 Cr	Central License	Rs. 7500
	Annual Turnover up to 50 Cr	State License	Rs. 5000
<p>Mid-Day Meal Canteen - Canteens serving food under mid-day meal scheme in Schools The Midday Meal Scheme is a school meal programme of the Government of India designed to better the nutritional standing of school-age children nationwide</p>	Annual Turnover more than 1.5 Cr	State License	Rs. 5000
	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 100
<p>Anganwadi [ICDS] Centres</p>	Annual Turnover up to Rs. 1.5Cr	Registration	Rs. 0 *Fee waived of w.e.f 12.03.2025
Central Government Agencies			
<p>Food Business Activities at premises of Central Govt Agencies such as Storage, Wholesale, Distribution, Retail etc</p>	No restriction on turnover threshold	Central License	Rs. 7500
<p>Food Catering Services in establishments and units under Central Government Agencies Food Service Establishment [such as Departmental Canteens at the premises of Central Govt. Institutions] involved in preparation and serving of food for consumption of a group of individuals working or visiting central government agencies</p>	Annual Turnover more than 1.5 Cr	Central License	Rs. 2000
	Annual Turnover up to Rs. 1.5Cr	Central Registration	Rs. 100
Food Business Activities at AIRPORT/SEAPORT			
<p>Food Business Activities at premises of Airport/Seaport such as Storage, Wholesale, Distribution, Retail etc. Food Service Establishment involved in preparation and serving of food at airports/seaports</p>	No restriction on turnover threshold	Central License	Rs. 7500
Food Business Activities at RAILWAY STATIONS			
<p>Caterers/Restaurants/Canteens/Hawkers/Petty Retailers at the premises of Railway Stations</p>	Annual Turnover more than 1.5 Cr	Central License [Railways]	Rs. 2000

	Annual Turnover up to Rs. 1.5Cr	Central Registration [Railways]	Rs. 100
Head Office/Registered Office			
Head Office/Registered Office Food Business Operators having food business activities in two or more States/UTs have to declare one Head Office/Registered Office. Documents for Head office License only Documents for Head Office License along with Food Business Activity	No restriction on turnover threshold	Central License	Rs. 7500